NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4

others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

2. S. Avarin Lah Kor Fox Mand & Mesonstry 3. K. RAMAS AMY

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COUNSAL FOR

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted an Application; the copy of which is given to the other side. Counsel for the Petitioner raised an objection to the Application as it is not in proper form and moreover he wants to file objections in relation to the documents proposed to be placed on record and prayed for time. At request, time is enlarged.

In the meantime, Counsel for the Respondent is directed to make a suitable amendment in the Application and provide a fresh copy to the Counsel for the Petitioner, today. Put up on 07.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)